

# DORBAR SHNONG UMKYNSIER

NONGKHLAW SYIEMSHIP, B.P.O. PATHARKHMAH  
RI-BHOI DISTRICT, MEGHALAYA,  
Sanad No. NK/SS/415/03/1450

*Under Rule 5(5) of the Khasi Hills Autonomous District (Appointment and succession of chiefs and Headmen) Rules 2015 of the United Khasi-Jaintia Hills Autonomous District (Appointment and succession of Chiefs and Headmen) Act 1959.*

Ref. No. RC/SSU/20/.....

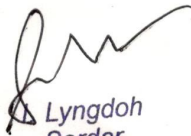
Date : .....

To,  
Shri R S. Sharma Ji,  
Chairman, TRAI,  
Mahanagar Doorsanchar Bhawan,  
Jawaharlal Nehru Marg,  
New Delhi-110002

Subject :IUC review

1. We have to request to you that kindly keep citizens of this country also in your mind when you decide to roll back the decision on discontinuation of IUC.
2. We know that ultimately all these charges have to be borne by us. We fail to understand that if we can get unlimited free calls from operators then why should there be any charge for receiving the calls which should also be free.
3. We see IUC only as a mechanism to provide extra money to some of the telecom companies which would come from subscribers of other telecom companies. This is so unfair that money is taken out of the pocket of poor consumers to give it to fat cats of telecom who have been exploiting us with their sky high rates for past 20 years and now want to undermine the low call rates today with these artificial charges to make merry at the cost of consumers.

Yours faithfully,

  
Lyngdoh  
Sordar  
Shnong Umkynsier